

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

105. C.P.(IB)-853(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Oxyzo Financial Services Private Limited

V/s.

Chesa Dental Care Services Limited.

Appearances:

For Petitioner : Adv. Shreya Kumar

For Respondent : Adv. Prashant Katara

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List on **05.04.2024**, high on board.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)